

Annexure-4
Name of the corporate debtor: Shri Paramsukh Edible Foods Private Limited; Date of commencement of CIRP: 11.09.2025; List of creditors as on: 08.10.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹ crores)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|-----------------------|---------------------------|----------------|---------------------------|---------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related Party? | % of voting share in CoC | | | | | |
| 1 | Bank of Baroda | U99999MH1911PLC007676 | 15.09.2025 | 27.32 | 27.32 | Corporate Guarantee Claim | 27.32 | - | 36.63 | - | - | - | - | |
| | TOTAL | | | 27.32 | 27.32 | | 27.32 | | 36.63 | | | | | |



Chirag R. Shah